Restoration of lakes under MGNREGA in Telangana

3012. SHRI B. LINGAIAH YADAV: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government of Telangana has linked works relating to the restoration of lakes with MGNREGA in view of the prevailing acute drought conditions; and
 - (b) if so, the details thereof and the works taken up so far?

THE MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR): (a) and (b) As per Schedule-I of Mahatma Gandhi National Rural Employment Guarantee Act, 2005 (Mahatma Gandhi NREGA) renovation of traditional water bodies including desilting of irrigation tanks and other water bodies and conservation of old step well/boalis is a permissible activity. Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment programme having bottom up approach and priorities of work are set at Gram Sabha level. As per the information uploaded by the State Government of Telangana in Management Information System (MIS), 9,552 works of renovation of traditional water bodies have been completed during last five years *i.e.* FY 2014-15 to FY 2018-19.

Social registry for welfare schemes

3013. SHRI MAHESH PODDAR:

DR. NARENDRA JADHAV:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Ministry if working on a social registry, if so, the details thereof;
- (b) whether the proposed social registry will track welfare schemes better, if so, the details thereof;
- (c) whether the Ministry has sought help including technical or financial support from World Bank to implement the project, if so, the details thereof;
- (d) whether the Ministry plans to build the social registry using the data from Census 2021 and how will it supplement the SECC; and
 - (e) the estimated timeline for launching the social registry?

THE MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR): (a) and (b) The Ministry of Rural Development (MoRD) had constituted an